

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. IA 2198/2023 IN C.P. (IB)/1374(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

NAME OF THE PARTIES: - IA 2198/2023 Vineet K Chaudhary
Vs. The Regional Pf Commissioner– I
IN THE MATTER OF
Kohinoor Crane Service
V/s
Petron Engineering Construction Ltd

Section: Sec 60(5) U/s 9 of Insolvency and Bankruptcy Code,2016.

ORDER

IA No. 2198/2023:- Adv. Sandeep Bajaj appeared for the Applicant. It is seen from the record that Respondent has already been set ex-parte vide order dated 20.02.2024. Heard the submissions of the Counsel for the Applicant at a considerable length. Counsel for the Applicant is directed to file their written submission well before the next date of hearing. List the matter on **28.06.2024** for filing written submission.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

SUSHIL

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)